

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO.1577**  
TO BE ANSWERED ON 27<sup>th</sup> November, 2019

**TRANSGRESSION IN INDIAN TERRITORY BY CHINA**

1577. SHRI BHARTRUHARI MAHTAB:  
SHRI RAHUL RAMESH SHEWALE:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken note of the Chinese soldiers incursions and transgressions into the border areas of the country including Ladakh region of Jammu & Kashmir;
- (b) if so, the number of such cases reported during each of the last three years and the current year;
- (c) whether the casualties have been reported in such incidents during the said period and if so, the details thereof;
- (d) whether the matter of such incursions and transgressions has been discussed with the Chinese President during his visit to India in the recent past; and
- (e) if so, the details thereof and if not, the reasons therefor and the other corrective steps taken/being taken by the Government in this regard?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) There is no commonly delineated Line of Actual Control (LAC) in the border areas between India and China and there are areas along the LAC where both sides have

differing perception of LAC. Due to both sides undertaking patrolling upto their respective perception of the LAC, transgressions do occur. Government is taking measures to ensure that defence forces are in a state of readiness to meet operational and security challenges.

(b) Details of transgression of past three years and current year are as under:

- (i) 2016 – 273
- (ii) 2017 – 426
- (iii) 2018 – 326
- (iv) 2019 – Information is being collected

(c) No Casualty has been reported.

(d) & (e): During the recent visit of Chinese President to India, views were exchanged on outstanding issues, including on the boundary question. Issues discussed also included efforts to arrive at a mutually-agreed framework for fair, reasonable and mutually acceptable settlement based on Political Parameters and Guiding Principles agreed by two sides in 2005. There were talks on continued efforts to ensure peace and tranquillity in the border areas and additional Confidence Building Measures.

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